

**eCommittee, Supreme Court of India**  
Composition of eCommittee as on 25<sup>th</sup> February, 2017

**Hon'ble the Chief Justice of India, Patron-in-Chief, eCommittee.**

Members, eCommittee

1. Hon'ble Mr. Justice Madan B. Lokur, Judge In-charge
2. Hon'ble Mr. Justice A.M. Khanwilkar, Judge Member
3. Hon'ble Dr. Justice D.Y. Chandrachud, Judge Member
4. Mr. A. Ramesh Babu, Member (Management/Human Resources)
5. Mr. Yashwant Anand Goswami, Member (Project Management)
6. Mr. A.T. Ukrani, Member (Processes)
7. Joint Secretary, ex Officio Member (Project Management Unit, Department of Justice)

Invitee Members of the eCommittee

1. Attorney General for India.
2. Solicitor General of India.
3. Hon'ble Mr. Justice Badar Durrez Ahmed, Judge, Delhi High Court.
4. Mr. Gopal Subramaniam, Senior Advocate.
5. Representative of Bar Council of India.
6. Secretary General, Supreme Court of India.
7. Secretary, Department of Electronics & Information Technology (DeitY), Ministry of Communications and Information Technology, Government of India.
8. Secretary, Department of Justice, Ministry of Law & Justice, Government of India.
9. Mission Director, eGovernance, DeitY.
10. Director General, National Informatics Centre (NIC).
11. Director General, Centre for Development of Advanced Computing (CDAC).
12. Joint Secretary (Plan Finance-II), Department of Expenditure, Ministry of Finance, Govt. of India.
13. Joint Secretary and Mission Leader, eCourts MMP, Department of Justice.

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